GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.952 TO BE ANSWERED ON 22ND NOVEMBER, 2019

AYUSHMAN MITRA UNDER AB-PMJAY

952. SHRI THOMAS CHAZHIKADAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the State-wise details of funds allocated/released and the number of persons benefited under AB-PMJAY so far;
- (b) whether the Government has any plan to rope in private hospitals and Ayushman Mitras for providing quality healthcare under the scheme, if so, the details thereof including the safeguards adopted to prevent profiteering by private hospitals/agencies;
- (c) whether some private hospitals have requested to revise package rates offered under the Mission, if so, the details thereof and the steps taken in this regard; and
- (d) the details of the States/UTs that have not signed MoUs so far with the Government for implementation of the scheme?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

- (a): Under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), there is no State-wise allocation of funds. The State/UT-wise details of funds released and number of persons benefited under the scheme are at **Annexure.**
- (b): State Governments, through State Health Agencies, empanel hospitals within their jurisdiction to provide healthcare to eligible beneficiaries based on the guidelines. Under AB-PMJAY, as on 20.11.2019, 20,905 hospitals are empanelled. Out of these, 9,905 are private hospitals.

Under AB-PMJAY, the payment is made based on 1393 Health Benefit Packages (HBP). Further, there is a robust anti-fraud & abuse mechanism in place for preventing the abuse.

(c): Feedback is constantly received on various aspects of AB-PMJAY from different stakeholders, which are continuously evaluated and acted upon if necessary.

An exercise of rationalising the Health Benefit Packages to remove anomalies has recently been completed.

(d): The States of Odisha, Telangana, and UT of Delhi have not yet signed the MoU for implementation of AB-PMJAY.

| SI. No. | State | Beneficiary families covered (in lakhs) | Total fund released in 2018 - 19 | Total fund released in 2019 - 20 |
|------------|--|---|----------------------------------|-------------------------------------|
| 1 | Andaman And Nicobar Islands | 0.21 | 0.15 | 0.41 |
| 2 | Andhra Pradesh | 144 | 182.85 | 107.12 |
| 3 | Arunachal Pradesh | 0.90 | 2.31 | - |
| 4 | Assam* | 27 | 21.08 | 82.21 |
| 5 | Bihar | 109 | 88.27 | - |
| 6 | Chandigarh | 0.70 | 0.68 | 1.5 |
| 7 | Chhattisgarh | 41.5 | 217.43 | 23.54 |
| 8 | Dadra And Nagar Haveli | 0.70 | 3.25 | - |
| 9 | Daman and Diu | 0.50 | 1.02 | - |
| 10 | Goa | 0.40 | 0.64 | 0.04 |
| 11 | Gujarat | 70.0 | 77.5 | 212.33 |
| 12 | Haryana | 15.5 | 26.81 | 50.36 |
| 13 | Himachal Pradesh | 4.8 | 17.18 | 13.61 |
| 14 | UT of Jammu And Kashmir and UT of Ladakh | 6.1 | 20.64 | 19.26 |
| 15 | Jharkhand | 57 | 170.17 | - |
| 16 | Karnataka* | 115 | 159.31 | 85.9 |
| 17 | Kerala | 40.9 | 25 | 36.28 |
| 18 | Lakshadweep | 0.01 | 0 | - |
| 19 | Madhya Pradesh | 118 | 72.57 | - |
| 20 | Maharashtra | 83.6 | 266.32 | 162.03 |
| 21 | Manipur | 2.8 | 7.18 | 7.18 |
| 22 | Meghalaya | 8.4 | 15.57 | - |
| 23 | Mizoram | 1.95 | 17.48 | 2.58 |
| 24 | Nagaland | 5.7 | 4.72 | - |
| 25 | Puducherry | 1 | 1.52 | - |
| 26 | Punjab | 45.87 | 2.24 | 23.95 |
| 27 | Rajasthan | 59.7 | 0 | - |
| 28 | Sikkim | 0.4 | 1.03 | - |
| 29 | Tamil Nadu* | 147 | 304.98 | - |
| 30 | Tripura | 4.9 | 12.81 | - |
| 31 | Uttar Pradesh | 118.1 | 85.01 | 72.49 |
| 32 | Uttarakhand | 19.7 | 12.54 | 7.96 |
| 33 | West Bengal | 111.9 | 31.28 | - |

^{*} The above information relates to beneficiaries supported under PM-JAY in alliance with state schemes

^{**}Family count for Telangana, Odisha and Delhi have not been considered since they have not joined PMJAY scheme. The State Government of West Bengal has withdrawn from the scheme from January, 2019